

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2013

Dated : 17th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George

ORDER

Admit. Issue notice to the Respondents returnable on 22.02.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs